

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 145 of 2013

Dated : 24th September, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Global Energy Pvt. Ltd. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav
Mr. Suraj Das Guru

Counsel for the Respondent (s) : Mr. Sriranga S for R-2.

ORDER

Heard learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt